

**Meeting of Chief Ministers to discuss
Cauvery Water Dispute**

*4<54. SHRI S. KUMARAN: SHRI
M. KADERSHAH;

Will the Minister of AGRICULTURE
AND IRRIGATION" be "pleased to state:

(a) whether Government propose to
convene another meeting of the Chief
Ministers of Tamil Nadu, Karnataka and
Kerala to discuss the Cauvery Water Dispute;

(b) whether the objections raised by the
Chief Minister of Tamil Nadu at the last
meeting will be taken' into account before
convening such a meeting; and

(c) whether Government have a proposal
to solve this dispute; if so, the details thereof?

THE MINISTER OF AGRICULTURE
AND IRRIGATION (SHRI JAGJIVAN
RAM): (a) to (c) The views expressed at the
Inter-State meeting between the Union
Minister of Agriculture and Irrigation and the
Chief Ministers of Karnataka, Kerala and
Tamil Nadu, held on 15th and 16th February,
1975, are being studied. The Government of
India propose to make further efforts to re-
solve the differences on the use and
development of Cauvery waters amongst the
three States by negotiations.

**Recognition of Purab Madhyama Exa-
mination Equivalent to Matriculation**

◆465. SHRIMATI AZIZA IMAM: SHRI
SASANKASEKHAR SANYAL;

Will the Minister of EDUCATION,
SOCIAL WELFARE AND CULTURE be
pleased to state:

(a) whether Government have recently
received a proposal from the Bharatiya Vidya
Bhawan regarding recognition of Purab
Madhyama Examination conducted by the
Bharatiya

Vidya Bhavan as equivalent to Matriculation
examination; and

(b) if so, what decision Government have
taken thereon?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (PROF. D.
P. YADAV): (a) and (b) A proposal has been
received from the Bharatiya Vidya Bhavan
requesting for the recognition by Government
of their Purva Madhyama examination as
equivalent to S.S.C./Matriculation/ First Year
examination/Preparatory examination. The
proposal is being considered by the
Government in consultation with the
Visheshagya Sami-ti of thp Kendriya Sanskrit
Parishad.

Deaths due to Small-pox in Bihar

•466. DR. K. MATHEW KURIAN: Will
trie Minister of HEALTH AND FAMILY
PLANNING be pleased to state:

(a) whether Government's attention has
been drawn to the news item which appeared
in' all the newspapers on the 16th January,
1975 to the effect that 450 persons have died
of small pox in Charsue and nearby villages
of Nalanda District in Bihar; and

(b) if so, what remedial measures the
Central Government have taken to control
small pox in that State?

THE MINISTER OF HEALTH AND
FAMILY PLANNING (DR. KARAN
SINGH)- (a) Yes, Sfr.,

(b) A statement is laid on the Table of the
Sabha.

Statement

The following measures are being
continued for eradication of smallpox in
Bihar;

(i) The Intensive Anti-Smallpox
Campaign launched with the co-